

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 37 OF 2011

Tuesday, this the 19th day of July, 2011

CORAM:

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

Sushana K.K.
"Sushanas, Chala East PO
Kadachira
Kannur – 670 621

... Applicant

(By Advocate Mr.P.K.Ravi Sankar)

versus

1. Union of India represented by its Secretary
Department of Post, New Delhi

2. Chief Post master General
Kerala Circle, Trivandrum – 695 033

3. Superintendent of Post Offices
Kasargode Division, Kasargod – 671 121

4. Sreeraj
Sreenilayam
Olat Post, Trikkaripur
Kasargod – 671 310

... Respondents

(By Advocate Mr.Pradeep Krishna, ACGSC (R1-3)
Advocate Mr.U.Balagangadharan (R-4))

ORDER

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

OA is dismissed as not pressed as per memo filed by the
counsel for applicant.

Dated, the 1st July, 2011.


K GEORGE JOSEPH
ADMINISTRATIVE MEMBER
vs


JUSTICE P.R.RAMAN
JUDICIAL MEMBER